## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

B. GIRIDHARA RAU

A. Sella Hisalahah

COUNSEL FOR

SHARANYA VAID YANATHAN

PETITIONER Sharange.

Causel for Patitional A. Salla Vision

**ORDER** 

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions stating that the respondent has to verify the accounts in relation to the claim. Time extended at request. Put up on 05.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc